

**RAJASTHAN HIGH COURT, JODHPUR****ORDER**

No.Estt.(RJS)/57/2020

Date : 04.08.2020

**I**

**Shri Hemant Kumar Jain**, an officer in the District Judge Cadre, presently posted as District & Sessions Judge, Chittorgarh, who has been appointed/posted as **Presiding Officer, Rajasthan Wakf Tribunal, Jaipur Metropolitan-I**, vide Government Order No.F.14(24)/Alp.Wakf/2013/RK/00488 dated 04.08.2020 on his own request, is hereby relieved to join his new assignment vice Ms. Archana Agarwal at the earliest.

**II**

The services of **Shri Brajendra Kumar**, an officer in the District Judge Cadre, presently posted as Registrar (Examination), Rajasthan High Court, Jodhpur are placed at the disposal of Hon'ble High Court for his posting on some other post.

**III**

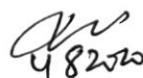
**Shri Brajendra Kumar**, an Officer in the District Judge Cadre, whose services have been placed at the disposal of Hon'ble High Court and who has been posted/appointed as **Member Secretary, Rajasthan State Legal Services Authority, Jaipur**, vide Government Order No. F.8(1)Law-2/VRS-2(02)/2011 Dated 04.08.2020, is hereby directed to join his new assignment.

**IV**

**Shri Rajendra Kumar Saini**, an officer in the District Judge Cadre, presently posted as Spl. Court for Protection of Children From Sexual Offences Act, 2012 and Commission For Protection of Child Right Act, 2005, Churu and who has been posted/ appointed as **Special Secretary, Home & Jt. L.R., Home Department, Secretariat, Jaipur**, vide State Government Order No. F. 24(5) Home-10/1999 dated 04.08.2018 on his own request, is hereby relieved to join his new assignment at the earliest.

**Note:**

1. The officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.
2. The officers who have been transferred on their **own request** shall not be entitled to claim transfer allowance and joining time.



3. In case, successor takes over charge before issuance of posting order of the officer concerned, the latter shall await his/her posting order at the same Headquarter.

BY ORDER

  
REGISTRAR GENERAL

No.Esst.B2(v)1/2020/3185

Date : 04.08.2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to all Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
6. The Secretary to the Government of Rajasthan, Home (Group-10) Department, Jaipur.
7. The Secretary to the Government of Rajasthan, Department of Minorities Affairs & Wakf, Jaipur.
8. The Secretary, Lokayukta, Sachivalaya, Jaipur.
9. The Accountant General, Rajasthan, Jaipur.
10. The Registrar General/ Registrar (Vig.)/ (Admn.)/ (Rules)/ (Class.)/ (Exam.)/ OSD (F&I)/ (Judicial) Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
11. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
12. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
13. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/Treasury Officers as per direction issued vide this office letter No. 17022 dated 08.10.2015.
14. The Director, Rajasthan State Judicial Academy, Jodhpur.
15. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/  
Conf./Accounts/General/store  
Sub.Court/Statistics/Computer Cell  
RJS Leave/Jr.Actt./Building Cell

  
REGISTRAR GENERAL